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Regd. No. RJ. 2539  
RAJASHTAN GAZETTE  
*Extraordinary*

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*Bhadra 30, Tuesday, Saka 1904 - September 21, 1982*

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**LAW DEPARTMENT**

**NOTIFICATION**

*Jaipur, September 21, 1982*

*No. F.2 (38) Vidhi/82.*- The following Act of the Rajasthan State Legislature received the assent of the Governor on the 20<sup>th</sup> day of September 1982 and is here by published for general information :-

**THE UDAIPUR UNIVERSITY (CHANGE OF NAME)**

**ACT, 1982.**

*(Act No.15 of 1982)*

[Received the assent of the governor on the 20<sup>th</sup> day of September, 1982]

*An*

*Act*

to change the name of the University of Udaipur and to make certain amendments in the Udaipur University Act , 1962.

Be it enacted by the Rajasthan State Legislature in the Thirty- third year of the Republic of India, as follows:-

1. *Short title and commencement:* - (1) This Act may be called the Udaipur University (Change of Name) Act, 1982.
2. It shall be deemed to have come into force on the 28<sup>th</sup> day of July, 1982

**::MLSU UNIVERSITY : UDAIPUR ::**

No.F.2(3)Act. Est. /M/83/1700-1800

Date: 25<sup>th</sup> March, 1983.

**NOTIFICATION**

In exercise of powers conferred on him under Section 35(4) of the Udaipur University Act ,1962, the Chancellor has been Pleased to approve the following amendments / additions in the Statutes as passed by the Board of Control, at its meeting held on 27<sup>th</sup> June ,1982:-

**Statute 101 (2) :**

The following new disciplines be added at the end of each disciplinary area under statute 101(2)

**a) Plant Science:**

Micro Biology

Farm Forestry

**b) Animal Husbandry to be replace by**

“Animal Production”

Limnology & Fisheries

**d ) Biological Sciences:**

Bio-Chemistry

Nematology

**e) Social sciences:**

Library Sciences

**f) Humanities:**

Jainology & Prakrit.

**Statute50(62) :**

Following Sub-Para (iv) be added after sub-Para (iii) of the Statute 50 (62) service condition of the teachers:

“(iv) The employees of the Agricultural ,Wing /Education Wing joining tenure posts up to five-year in CSIR /Govt. of India / National Research Institute / UGC / be granted deputation leave for that period .

**Statute 87 :**

The following be added in Statute 87 to Provide establishment of a separate department of “Engineering Mechanics” at the College of “Technology and Agricultural Engineering .”

87 (4) College of Technology & Agricultural Engineering.

B. Engineering Mechanics.

**Statute 10 (5) :**

Under Statute 10 (5) after the sentence “the decision Taken by the Results Committee of the candidates shall be final. a sentence , “this Committee shall also deal with the cases of alleged unfair means and indiscipline’s in the examinations” , be added .

*OFFG. REGISTRAR*

Copy forwarded to the following for information:-

1. The Secretary to the Chancellor , University of Udaipur ,(Governor of Rajasthan ), Raj Bhawan, Jaipur with reference to his letter No.F.1(18) RB /82 /3237 dated 23 March , 1983.
2. The Registrar, University of Rajasthan / University of Jodhpur, Jodhpur.
3. The Dean / Director /Associate Dean....
4. The Principals of the Associated Colleges
5. Sh. B.L. Saruparia, Legal Advisor, Udaipur.
6. The Comptroller ,MLSU University , Udaipur
7. All the Asstt. Registrar / Section Officers, MLSU University Udaipur.
8. P.S. to Vice –Chancellor,
9. P.A. to the Registrar /Comptroller, MLSU University Udaipur.
10. All the Heads of the Departments MLSU University,Udaipur.
11. All the Members of the Executive Committee / Academic – Council / Board of Control, University of Udaipur,Udaipur.